

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

Ref No. RDD-Legl/11/2020-12 dated 10.08.2021

**GOVERNMENT ORDER NO:- 4337-JK (LD) of 2021**  
**DATED:- 13 - 08 - 2021**

Sanction is hereby accorded to the appointment of Officer's of Rural Development and Panchayati Raj Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases including Contempt Petition, if any, indicated against each pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-  
(Achal Sethi)  
Secretary to Government  
Dated:- 13.08.2021

No:-JK(LD)CODI/ 2021/03

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Department of Rural Development and P.R
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
(Khursheed Ahmad Bhat)  
Additional Secretary to Government

Annexure to the Government Order No. ~~4337~~ JK(LD) of 2021 dated 13.08.2021

S No.	Title of the case	OIC
1.	OWP No. 21 58/201 & CM No. 4359/2019 titled Director Rural Development Kashmir V/S Mohd Amin Reshi & Ors	Shakoor Ahmad Dar Block Development Officer Shopian
2.	TA No. 1089/2020 titled Shahida Mir V/S UT of J&K & Ors	Miss Nuzhat Qureshi Assistant Commissioner Development Budgam
3.	OWP No. 223012019 titled Mohammad Maqbool Mir V/S UT of J&K & Ors	Miss Arshi Rasool Block Development Officer Dachnipora
4.	WPC No. 12091202t titled Vimal Ji Raina V/S UT of J&K	Basharat Mehmood, Block Development Officer Qazigund
5.	TA No. 1354/202 t titte Ishfaq Ahmad Bhat V/S State of J&K & Ors	Farooq Ahmad Mir Block Development Officer Quomoh
6.	CCP (S) No. 203/202 t tirted Abdul Rashid Wani & Anr. V/S Bipul Palhak & Ors	Bilal Ahmad Kamgar Block Development Officer Khoveripora
7.	WPC No. 1256/2020 titled Abdul Majeed Bhat V/S UT of J&K & Ors	Tariq Ahmad Paddar Block Development Officer Zainapora
8.	WPC No. I 075/2021 titled Taimoor Ahmad Khan & Ors V/S UT of J&K & Ors	Shuiat Ahmad Qureshi Block Development Officer Kupwara
9.	WPC No. 963/2020 titled Syed Ghulam Mohi Udin Shah Geelani V/S UT of J&K & ors	Shabir Ahmad Wani Assistant Commissioner Panchayats Kupwara

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13/8/21